

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat (Power Section)  
Srinagar/ Jammu

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**Notification**  
**Jammu, the 17<sup>th</sup> April, 2017**

SRO 177.- In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the Executive Magistrates of the first class, who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction of District Doda:-

S.No	Name of the Officer S/Shri	Designation & Present Place of posting
1	Amir Hussain	Tehsildar, Bhalla
2	Masood Ahmed	Tehsildar, Bhaderwah
3	Azhar Amin Zargar	Tehsildar, Bhagwah
4	Major Singh	Tehsildar, Marmat
5	Ghulam Nabi Malik	Tehsildar, Chiralla
6	Aman Kumar	Tehsildar, Gandoh
7	Bansi Lal	Tehsildar, Kahra

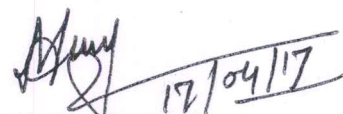
By order of the Government of Jammu and Kashmir

Sd/-  
**(Abdul Majid Bhat)**  
Secretary to Government,  
Department of L, J&PA

NO:LD (P) 94/05- Doda Dated: 17 -04- 2017

Copy to the:-

1. Commissioner/ Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. District Magistrate Doda. This is with reference to his O.M. No 11-13/DM/Doda dated 4/4/2017.
4. General Manager, Government Press, Jammu for publication in an extra Ordinary issue of the Government Gazette.
5. SRO Section, Department of Law, Justice and PA (W.7. S.C).

  
(Mohammad Yousuf Faizan)

**Public Law Officer**

Department of Law, Justice & PA  
17/4